

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/300/ (IB)/2017

NAME OF THE PETITIONER(S)

: EMCO LTD

NAME OF THE RESPONDENT(S)

: EASWARI ELECTRICALS PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. AMI V. KATARIA

COUNSEL FOR PETITIONER

2. M. MoHames Hasain

Country For

ORDER

Counsel for petitioner present and stated that she has complied with the statutory formalities like filing of affidavit and bank statement u/s 9(3)(b)&(c) of I&B Code, 2016 prior to the notification of the MCA dated 29.6.2017. She has suggested the name of the IRP and reported ready to submit her arguments. Counsel for respondent present and filed counter. He also stated that there is a chance to settle the issue with the petitioner and sought time for reporting the final outcome of the talks. Time extended at request. Put up on 01.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)